

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** : CA(CAA)/19/CHE/2022  
**PETITION NUMBER** : CP(CAA)/93(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Lakshmi Machine Works Ltd  
**NAME OF THE RESPONDENTS** : LMW Aerospace Industries Ltd  
**UNDER SECTION** : Sec 230-232 of CA, 2013

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. Pawan Jhabakh through video conferencing mode.

Counsel for the Applicant states that both the companies are re-thinking on the option available to them. Counsel for the Applicant seeks adjournment in this matter.

Considering the same the matter is adjourned to **12.04.2023** for further hearing.



**[SAMEER KAKAR]  
MEMBER (TECHNICAL)**

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**[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT**